

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(14)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/259/ (IB)/2017  
NAME OF THE PETITIONER(S) : QUALITY MILLS STORES  
NAME OF THE RESPONDENT(S) : AMARAVATHI SRI VENKATESH PAPER MILLS LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Counsel for the Petitioner : S.V. Supraja  
for Satish Panasaran

**ORDER**

Counsel for Petitioner present and filed an affidavit and bank certificate to make compliance with the provisions of section 9(3)(b)and(c) of I&B Code, 2016. He is directed to propose the name of IRP after obtaining consent, as per the procedure prescribed and also directed to serve a private notice to the Respondent by way of speed post along with a copy of the petition and file proof of service before the next date of hearing. Put up on **02.08.2017 at 10.30 A.M.**

S. Vijayaraghavan.  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
ghk

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)